

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).35884/2009

U.P.JAL NIGAM & ANR.

Petitioner(s)

VERSUS

L.I.C.EMP.COOP.HNG.SOCIETY LTD.& ANR.

Respondent(s)

Date: 24/11/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Suraj Singh, Adv.
Mr. Pradeep Misra,Adv.

For Respondent(s)

Mr. K.K. Mohan,Adv.

UPON hearing counsel the Court made the following
O R D E R

No request for filing counter affidavit.

List before the Hon'ble Court, as per rules.

(S.G. SHAH)
REGISTRAR

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